

**FOREIGN COLLABORATION IN HOTEL  
MANAGEMENT**

7(i)7. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that foreign collaboration in Hotel Management has been approved in the past; and

(b) if so, which are the hotels in India that are run by foreigners and Indians jointly?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Yes, Madam.

(b) At present, there is only one hotel, the Oberoi Intercontinental, New Delhi which is being run in collaboration with Intercontinental Hotels Corporation of USA.

**Ann COMMITTEE REPORT ON FLYING  
CLUBS**

7(i)8. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Arya Committee appointed by Government has recommended that the fixed subsidy given to the Flying Clubs should be scrapped;

(b) if so, whether Government intend to accept the recommendation; and

(c) if the answer to part (b) above be in the affirmative, whether as a result of this many Flying Clubs in the country may be forced to close down?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) At present Flying Clubs included in the Subsidy Scheme are eligible to receive a fixed annual subsidy, payable in two half-yearly instalments, plus subvention at the prescribed rates for the actual number of hours of instructional flying done each month. The Arya Committee has worked out the standard cost of operation per flying hour and has recommended that the difference between the standard cost of operation and the amount recoverable from members by way of flying fees should be paid to the clubs by way of grant-in-aid. |

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This would provide more funds to the clubs, provided their annual performance works up to 2,000 hours.

(b) and (c) The recommendations of the Committee are under examination. The Committee has recommended a change in the mode of payment, and there is no reason why the clubs should necessarily close down on this account.

**DELHI TEACHERS**

769. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that about 12,000 teachers of the Delhi Municipal Corporation schools have not received their salary for the last month;

(b) if so, what steps Government propose to take to expedite the payment of their salaries; and

(c) whether Government is considering any proposal to transfer the Municipal Schools to the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) No, Madam.

(b) Does not arise.

(c) The Government has agreed to the proposal of the Delhi Administration regarding their taking over of the middle and higher secondary schools of Delhi Municipal Corporation and New Delhi Municipal Committee.

**PATER ON YOUTH SERVICES**

770. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the Ministry of Education and Youth Services is preparing a working paper on youth services and youth welfare;

(b) if so, what is the purpose for preparing this paper; and

(c) in what way the youth services in the country are to be strengthened?